

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai
Consolidated list of orders ready for Pronouncement on 10.03.2026

<u>Before Shri Anikesh Banerjee, JM & Shri Bijayananda Pruseth, AM</u>					
Sr No		ITA No	Name of the Assessee	Bench/ Author	Date of Hearing
1	ITA	163/M/25	Kenny D Costa	K/JM	16.02.2026


ASSISTANT REGISTRAR

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Income Tax Appellate Tribunal, Mumbai Benches, Mumbai
Consolidated list of orders ready for Pronouncement on 09.03.2026

Before Shri Rahul Chaudhary, JM & Shri Bijayananda Pruseth, AM					
Sr No		ITA No	Name of the Assessee	Bench/ Author	Date of Hearing
1	ITA	9046/M/25	Sudhir Damji Bharani	SMC/JM	05.03.2026
2	ITA	9059/M/25	Himachal itra Mandal Co-op. Credit Society Ltd.	SMC/JM	04.03.2026
3	ITA	8536/M/25	Surendra Himmatlal Shah	K(SMC)/JM	16.02.2026
4	ITA	9047/M/25	Kalpna Sanjay Pawar	SMC/JM	05.03.2026


ASSISTANT REGISTRAR

INCOME TAX APPELLATE TRIBUNAL
3rd & 4th Floor, Maharashtra Karve Marge, Pratishtha Bhavan,
New Marine Lines, Mumbai – 400 020

ORDERS READY FOR PRONOUNCEMENT ON 09/03/2026
[As per Rule 34(7) of the Income Tax (Appellate Tribunal) Rules, 1963]

Before Shri Rahul Chaudhary (Judicial Member) and
Shri Bijayananda Pruseth (Accountant Member)

Sl No	Description	Assesse's Name	Dt. Of Hearing	Bench	Author
1	ITA No.9046/Mum/2025	Sudhir Damji Bharani	05.03.2026	SMC	JM
2	ITA No.9059/Mum/2025	Himachal Mitra Mandal Co-op. Credit Society Limited	04.03.2026	SMC	JM
3	ITA No.8536/Mum/2025	Surendra Himmatlal Shah	16.02.2026	K (SMC)	JM
4	ITA No.9047/Mum/2025	Kalpna Sanjay Pawar	05.03.2026	SMC	JM

(Signature)
Mrs. Milan R. Patil
LDC

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH-K, MUMBAI**

**BEFORE SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER
AND
SHRI BIJAYANANDA PRUSETH, HON'BLE ACCOUNTANT MEMBER**

List of orders to be pronounced on 10th March, 2026 (Tuesday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	163/M/25	Kenny Dcosta	16/02/26	K	JM


**Saumya
Sr. PS**

Mumbai, Dt : 09/03/2026